

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1928
ANSWERED ON:31.07.2015
Excise/Taxes on CNG
Rathod Shri Dipsinh Shankarsinh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has imposed/proposes to impose excise and other taxes on Compressed Natural Gas (CNG); and
(b) if so, the details thereof, State/ UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) and (b): Import of Compressed Natural Gas (CNG) generally attracts a concessional rate of 5% Basic Customs Duty (BCD), 14% Additional Duty of Customs (commonly called CVD) and Nil Special Additional Duty (SAD). Domestically manufactured CNG attracts a uniform 14% Basic Excise Duty (BED) across all States and Union Territories.